

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 40 of 2013 &
I.A. No. 59 of 2013**

Dated : 14th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Silvassa Industries Association
Versus**

....Appellant(s)

**Joint Electricity Regulatory
Commission & Anr.**

....Respondent (s)

Counsel for the Appellant (s): Mr. Sakesh Kumar

ORDER

Despite service of notice, the contesting Respondent is not present. We want to hear the Respondents with reference to the maintainability of this Appeal.

Post the matter on **03.04.2013.**

**(V.J. Talwar)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**